Oral Answers [3 July, 2019] to Questions 35

SHRI HARDEEP SINGH PURI: Sir, land and colonisation are State subjects. It is entirely up to the State Government to develop plans. However, we have Central interventions through the Pradhan Mantri Awas Yojana, through the Smart City Programme and through the Swachh Bharat Mission, where we are providing support from the Central Government to the State Government for building homes under four different verticals. Under Smart City Programme, we are building homes, etc. So, at the end of the day, the State can draw...

SHRI B.K. HARIPRASAD: I am talking particularly about Bangalore.

SHRI HARDEEP SINGH PURI: Yes, it is for Bangalore also, for the entire State. The State has to send us specific proposals, and, I can provide the number of homes that have been built in Bangalore, and, also the number in terms of *in-situ* slum rehabilitation in Bangalore. I am particularly aware of a certain slum in Central Bangalore which was rehabilitated where we constructed a big building but these particular statistics are not maintained, as also in the case of Maharashtra, by the Central Government. These statistics are maintained by the State Governments.

MR. CHAIRMAN: Right. Member has to be brief and the Minister has to be apt. Now, Shri C.K. Gohel.

श्री चुनीभाई कानजीभाई गोहेल: महोदय, स्लम एरियाज़ के लिए जो हाउसिंग स्कीम बनी है, उस संबंध में मेरा एक निवेदन है। इस स्कीम के अंतर्गत जो मकान बनाए जा रहे हैं, उनका साइज़ बहुत कम है - सिर्फ 8×8 साइज़ है। मेरा सुझाव है कि उनका साइज़ कम-से-कम 10×10 होना चाहिए। उनकी क्वालिटी भी बहुत खराब है। मैं आपके द्वारा माननीय मंत्री जी से जानना चाहता हूं कि क्या वे इनके साइज़ में कुछ सुधार करना चाहते हैं?

SHRI HARDEEP SINGH PURI: Sir, the prescribed thing for *in situ* slum rehabilitation is 30 sq.meter pucca home with a toilet, a kitchen, etc. If there are suggestions, the State Government can provide those suggestions. But these are the schemes which are implemented in consultation with the State Government.

## Development of second airport in important cities

- \*122. SHRI T.G. VENKATESH: Will the Minister of CIVIL AVIATION be pleased to state:
- (a) whether it is a fact that keeping in view of the increasing air travel in the country, Government is planning to establish second airport in important cities of the country;
  - (b) if so, the details thereof;

- (c) whether Government has embarked on identification of the places in the States, if so, the details thereof; and
- (d) whether any places in the State of Andhra Pradesh have been identified for this purpose, if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARDEEP SINGH PURI): (a) to (d) A Statement is laid on the Table of the House.

## Statement

(a) to (c) Yes, Sir. Government of India has decided to set up following second airport in the vicinity of the existing airports of the major cities:—

Existing	Proposed Greenfield Airports
Delhi	Noida International Airport, Jewar, Uttar Pradesh
Mumbai	Navi Mumbai International Airport
Goa	Mopa International Airport
Vizag	Bhogapuram International Airport
Ahmedabad	Dholera International Airport

Further, Government has requested State Government of Tamil Nadu and West Bengal to identify suitable land for second airport for Chennai and Kolkata Airport, which are likely to reach saturation within next few years.

(d) Government of India, Ministry of Civil Aviation has granted in-principle approval for setting up of a new Greenfield Airport at Bhogapuram in Vizianagaram District near Visakhapatnam, Andhra Pradesh.

SHRI T.G. VENKATESH: Kurnool Airport in the newly-formed State of Andhra Pradesh is ready from every aspect. Flight services were already started from the airport in the last six months for VIP movement only. This airport was constructed under UDAN Scheme as one of the dream projects of hon. Prime Minister. ... (Interruptions) ...

MR. CHAIRMAN: Put the question. What do you want to know?

SHRI T.G. VENKATESH: It is to help the ordinary citizens like small business people in their travel needs. When will this airport be opened for general public?

MR. CHAIRMAN: The question is about Kurnool Airport. Do you have the information? Or will you collect it and then send it to him?

SHRI HARDEEP SINGH PURI: Sir, I have it. This is work in progress. We are waiting for the information and I will send it to you, Sir.

SHRI T.G. VENKATESH: I would like to know from the hon. Minister whether the Government has any plan of operating flight from Kurnool Airport connecting Bengaluru, Chennai, Vijayawada and Goa to facilitate passengers; if so, the details thereof.

SHRI HARDEEP SINGH PURI: Sir, insofar as Kurnool airport is concerned, we have provided on-site clearance. The operation of flight itself or other arrangements will depend on both the airport operator and the private airline operators. We, from the Central Government, provide on-site clearance for the airport.

श्री नज़ीर अहमद लवाय: सभापित महोदय, आज जो जम्मू-कश्मीर यात्रा चल रही है, उस यात्रा में भी वहां का फेयर बढ़ रहा है। दिल्ली से श्रीनगर का जो फेयर 5 हजार रुपए है, वह बढ़ कर 35 हजार रुपए तक जाता है। सर्दी में जब वहां दिक्कत हो जाती है, रोड्स खिसक जाती हैं, रोड कनेक्टिविटी नहीं होती है, उस वक्त भी यह फेयर 5 हजार रुपए से बढ़ते-बढ़ते 45 हजार रुपए तक जाता है। सर, दुनिया में कहीं भी जाना चाहें, तो 10 हजार की टिकट मिलती है, लेकिन जब कोई जम्मू-कश्मीर में यात्रा के लिए जाता है या कोई कश्मीर में अपने घर जाता है, तो वहां का किराया 24 घंटे के अंदर 5 हजार रुपए से बढ़ा कर 35-40 हजार रुपए कर दिया जाता है। में माननीय मंत्री जी से यह पूछना चाहता हूं कि सिर्फ जम्मू-कश्मीर के लिए ही यह प्रॉब्लम क्यों है?

جناب نذیر احمد لوائے: سبھابتی مہودے، آج جو جموں وکشمیر یاترا چل رہی ہے، اس یاترا میں بھی وہاں کا فئیر بڑھ رہا ہے۔ دہلی سے سری نگر کا جو فئیر 5 ہزار روپے ہے، وہ بڑھ کر 35 ہزار روپے تک جاتا ہے۔ سردی میں جب وہاں دقت ہوجاتی ہے، روڈس کھسک جاتے ہیں، روڈ کنیکٹی وِٹی نہیں ہوتی ہے، اس وقت بھی یہ فئیر 5 ہزار روپے سے بڑھتے بڑھتے 45 ہزار روپے تک جاتا ہے۔ سر، دنیا میں کہیں بھی جانا چاہیں، تو 10 ہزار کی ٹکٹ ملتی ہے، لیکن جب کوئی جموں وکشمیر میں یاترا کے لیے جاتا ہے یا کوئی کشمیر میں اپنے گھر جاتا ہے تو وہاں کا کرایہ 24 گھنٹے کے اندر 5 ہزار روپے بڑھاکر 40-35 ہزار روپے کا کردیا جاتا ہے۔ میں مانیئے منتری جی سے یہ پوچھنا چاہتا ہوں کہ صرف جموں وکشمیر کے لیے ہی یہ پرابلمس کیوں ہیں؟

SHRI HARDEEP SINGH PURI: Sir, I would like to inform the hon. Member that Jammu and Kashmir, which is an integral part of India, is no different from anywhere insofar as airfares are concerned. There was a discussion in the other House the other day and I want to make it clear that airfares are set by airlines on a competitive basis

in terms of segments and in terms of designators. For instance, the fare will range from  $\stackrel{?}{\underset{?}{?}} 5,000$  to maybe  $\stackrel{?}{\underset{?}{?}} 40,000$ . If you book a ticket in advance, you can book it for  $\stackrel{?}{\underset{?}{?}} 5,000$ . If some seats are left in the end and nobody is taking, they will sell it for  $\stackrel{?}{\underset{?}{?}} 5,000$ . But in the end if two seats are left, they may sell it for  $\stackrel{?}{\underset{?}{?}} 40,000$ . That is what the airlines can claim. We have often in the past considered the possibility of putting a cap. But if we put a cap, the danger is that the airlines may start charging the higher amount. This is a competitive system which is operational all over the world.

DR. T. SUBBARAMI REDDY: Sir, I would like to know from the hon. Minister about the stage in which the Visakhapatnam Bhogapuram Airport is. When can we expect it to become operational? Sir, he can give it in writing afterwards. I want the stage in which it is right now. And when can we expect..

MR. CHAIRMAN: He is capable of understanding it.

SHRI HARDEEP SINGH PURI: Sir, we have provided clearance to the airport. We are ready to start operations. The work has to be completed. Also, the private airline operators will have to be in a position to do this. I am told the tender has already been awarded and the airport operator, the company, which has to do the works has already been listed. We are in a position to facilitate this as and when it is ready.

MR. CHAIRMAN: I have to take care of the entire House.

SHRI BINOY VISWAM: The airport in Trivandrum is on the verge of privatization. The Government of Kerala has agreed to take the responsibility of running the airports. Will the Government of India agree to it?

SHRI HARDEEP SINGH PURI: Sir, I am not entirely clear whether this reference is to the six airports.

SHRI BINOY VISWAM: No, no. This is regarding Trivandrum Airport. The Government of Kerala has agreed to run the airport on its own risk and responsibility. Will the Government of India agree to it or not?

SHRI HARDEEP SINGH PURI: If the reference is to the bidding process which was held for the six airports approved by the Cabinet, that is something on which we have to take a view. There was a bidding undertaken. If I am not mistaken, this is regarding privatization of six airports; in this privatization, there was one bidder who got those. The Kerala Government apparently is the second bidder there. We will have to examine that bid. I have seen the communication from the Chief Minister of Kerala and we will be taking a view on that in the coming days.